- (c) No, Sir.
- (d) Does not arise.

Compilance of RBI Directions by Foreign Banks

(iii) Wayside facilities at Bhoramdeo

10419. SHRIPHOOL CHAND VARMA: Will the Minister of FINANCE be pleased to state:

- (a) whether the foreign banks operating in the country are complying with the directions of the Reserve Bank of India regarding minimum deposits in an account, working hours, receiving small denomination notes etc.;
 - (b) if not, the reasons therefor;
- (c) whether these banks consider loan applications below Rs. 5 lakh; and
- (d) if not, the steps proposed to be taken against these banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI); (a) and (b), Reserve Bank of India (RBI) has reported that it has not issued any directive to the banks governing the maintenance of minimum balance in deposit accounts. The Indian Bank's Association (IBA) has issued ground rules and code of ethics in this behalf to be followed by the member banks. However, it is open to the member banks to make their own rules in regard to the minimum balance etc. RBI has further reported that the foreign banks operating in India are following the minimum working hours prescribed by it and that it has not received any complaints about the foreign banks not accepting small denomination notes from the public.

3.67

(c) and (d). According to the information available with RBI, the foreign banks consider loan applications below Rs. five lakh.

[English]

Gold Ornaments

10420. SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA: Will the Minister of FINANCE be pleased to state:

- (a) the number of samples collected by Government in Maharashtra under Gold Control Act since, 1988;
- (b) the action taken in the regard so far; and
- (c) whether Government propose to make any provision to indicate any 'Hall Mark' on all gold ornaments to prevent cheating by jewellers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Ninety-two (92)

(b) Of these sixty nine samples relate to regular seizures such as primary gold foreign marked gold etc. In remaining cases samples were taken to determine correctness of stamped purity of gold ornaments at India Government Mint, Bombay. Out of these 3 samples were of the declared purity. In 9 cases notice to Show Cause were issued and 3 cases have been adjudicated and penalty imposed. 6 cases are pending finalisation of adjudication and 10 cases